By grant of the ad-hoc increase in emoluments, the grievance of the employees of the C.O.D., Delhi Cantt. has been partly removed. Further consideration of the particular case, will be taken up when the general issue referred to above is finally decided.

written Answers

The orders of the Delhi High Court have been complied with and the Association has been informed of the Government decision not to refer the matter to a Tribunal and also the reasons for this decision.

Setting up of mini-cemaiit plants .

1172. SHRI HIMMAT SINH:

SHRI HARSH DEO MALAVIYA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government propose to set up 200 mini cement plants, both in the Public and Private sectors to step up cement production in the country; and
- (b) whether Government propose to import any machinery for setting up these plants?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) One of the several measures under consideration of the Government to increase cement production rapidly in the country is setting up of mini cement plants especially in remote and backward areas and for working smaller deposits of limestone. The Cement Research Institute has identified 43 potential sites in 19 States for establishment of the mini cement plants.

(b) Technology for the establishment of mini cement plants with vertical shaft kilns has been developed indigenously by the Cement Research Institute and the Regional Research Laboratory, Jorhat. Technical know-how has also been offered by a firm in the Federal Republic of Germany for setting up mini cement plants with rotary kilns. The question of import of technical-know-how or machinery for mini cement plants would be considered only after a proper evaluation of the available alternative technologies.

to Questions

Hit and run road accidents in Delhi

1173. DR. V. P. DUTT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of hit and run accidents which occured on the Delhi roads during the years 197S, 1976 and 1977;
- (b) the number of persons killed in the above accidents; and
- (c) whether there is any proposal under Government's consideration, to enact a legislation to provide for payment of compensation to the victims of hit and run accidents and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAU: (a) and (b) The number of cases of hit and run accidents and the persons killed during the period from 1st January to 30th November, in each of the years 1975, 1976 and 1977 are given below:

Усаг				Accidents	Persons killed
1975				218	62
1976				238	56
1977			:	953	6 1

(c) The Motor Vehicles Act, 1939, already contains provisions for the payment of compensation to victims of road accidents and appointment of Motor Accidents Claims Tribunal for